

†[DEMANDS MADE BY THE WORKERS OF
HEAVY ELECTRICALS LIMITED, BHOPAL

*199. SHRI V. M. CHORDIA: Will
the Minister of STEEL AND HEAVY
INDUSTRIES be pleased to state:

(a) the demands made by the wor-
kers of the Heavy Electricals Limited,
Bhopal, during the years 1959-60,
1960-61 and 1961-62;

(b) how many of these demands—

- (i) have been rejected,
- (ii) are still under consideration,
and
- (iii) have been accepted; and
- (c) by when the decision is likely
to be taken on the demands which
are under consideration?]

इस्पात तथा भारी उद्योग मंत्री (श्री
सुब्रह्मण्यम्) : (क) से (ग) एक विवरण
सभा पटल पर रखा जाता है ।

विवरण

(क) और (ख) :

वर्ष	कर्मचारियों से आई मांगों की संख्या	स्वीकार की गई मांगों की संख्या	अस्वीकार की गई मांगों की संख्या	विचाराधीन मांगों की संख्या
१९५९-६०	३	२	शून्य	१
१९६०-६१	३३	१९	१४	शून्य
१९६०-६२	६२	२४	२६	४२

(ग) विचाराधीन मांगों में से १३
मांगें राज्य सरकार ने औद्योगिक न्यायालय,
इन्दौर, को मध्यस्थ निर्णय के लिये भेजी
हैं । न्यायालय के निर्णय की प्रतीक्षा की
जा रही है । दूसरी मांगें प्रबन्धकों के
विचाराधीन हैं और मुझे आशा है कि इन

मांगों पर शीघ्र ही निर्णय हो
जायेगा ।

†[THE MINISTER OF STEEL AND
HEAVY INDUSTRIES (SHRI C. SUB-
RAMANIAM): (a) to (c) A statement
is laid on the Table of the House.

STATEMENT

(a) and (b)

Year	No. of demands received from the workers	No. of demands accepted	No. of demands rejected	No. of demands under consi- deration
1959-60	3	2	Nil	1
1960-61	33	19	14	Nil
1961-62	92	24	26	42

(c) Of the demands under considera- the Court is awaited. The other de-
tion 13 have been referred by the State mand s are under consideration of the
Government to the Industrial Court at management and I hope decisions on
Indore for arbitration. The award of these would be taken soon.]

†[] English translation.